Government (c) whether is contemplating to issue guidelines to the State Government to ensure that mining is done by the industrial units granted lease only for use in their own units and not for any other purpose?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) and (b) The State Govt. of Orissa has sent a proposal dated 24.6.97 recommending grant of mining lease for chrome ore in Sukhinda Valley of Orissa over 50% of the balance area of 855,476 hects, which has become available for grant after the IInd renewal of the mining lease of TISCO for reduced area, in favour of four parties i.e. Indian Metal and Ferro Alloys (IMFA)/Indian Charge Chrome Ltd. (ICCL), Ispat Alloys, Ferro Alloys Corporation Ltd. (FACOR) and Jindal Strips. The proposal was for grant of only 50% of the area of 855.476 hects. whereas the Central Govt's order dated 17.8.95 had requested the State Govt. to send the proposal for grant of mining lease in favour of aforesaid four parties for the total area of 855,476 hects.

While the aforesaid proposal of the State Govt. dated 24.6.97 was under examination, Shri M.C. Mahapatra, the then Joint Secretary in this Ministry who was handling the matter, died on 27.9.1997, allegedly as a result of jumping from the office building fo Shastri Bhawan. The police took up the investigations of the circumstances relating to the death of Shri Mahapatra. Initially the matter was being investigated by the Delhi Police and subsequently by the Crime Branch of the Delhi Police. Later on, the investigations were entrusted to the Central Bureau of Investigations (CBI) by the Ministry of Home Affairs. The entire original records in respect of the proposal for grant of mining lease of Sukhinda Chrome ore mines have been taken over by the CBI and any further matter regarding the consideration of the aforesaid proposal for grant of mining lease can be taken up only after return of the original records by the CBI who are still investigating the matter.

(c) No seperate guidelines are being issued by the Central Govt, as the National Mineral Policy announced by Central Govt, in 1993 it self envisages that in case of ores whose known reserves are not abundant, preference will be given to those who propose to take up their mining for captive use.

Prospecting and Exploration in the Mineral Sector

1288. SHRI NAGENDRA NATH OTH A. SHRI GURUDAS DAS GUPTA:

Will the Minister of MINES be pleased

- Government (a) whether have approved some proposals received from international mining companies for prospecting and exploration in mineral sector; and
 - (b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): (a) and (b) Prospecting and mining rights are granted by the concerned State Government in accordance with the provisions of Mines and Minerals (Regulation & Development) Act. 1957 and the Rules framed thereunder. As per the Mines and Minerals (Regulation & Development) Act, 1957, prospecting and mining rights can be granted only to an Indian national or to a company registered in India under the Companies Act, 1956. The Mines and Minerals (Regulation & Development) Act, 1957 also provides that in respect of any mineral specified in the First Schedule of the Act, no prospecting licence or mining lease shall be granted except with the previous approval of the Central Government.

The Government of India had, on 30.10.96, issued guidelines for grant of large areas for aerial prospecting under the provisions of Mines and Minerals (Regulation & Development) Act, 1957. In pursuance of these guidelines, the Ministry has approved 36 such proposals received from the State Government of Rajasthan, Maharashtra, Gujarat and Bihar, these prospecting licences have been given to Indian subsidiaries/joint ventures of foreign mining companies and to Indian companies having technical collaboration with foreign Companies, details of which are given in the Statement.

STATEMENT

Details of Approvals given for aerial prospecting over large areas in pursuance of Guidelines issued by the Government of India on 30th Oct., 1996

SI. No.	Name of the Company N	Ainerals A	Area/Distt/State	Date of Approval by the Central Govt.
1.	M/s BHP Mineral India (P) Ltd.	Copper, lead, zinc, gold & associated minerals	Tonk, Ajmer, Bundi,	3.6.1997
2.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated minerals	Bhilwara (Rajasthan) 2637.58 Sq. Kms. Distts. Tonk, Sawai Madhopur & Bundi (Rajasthan)	3.6.1997
3.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated Minerals		3.6.1997
4.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold & associated minerals		3.6.1997
5.		Copper, lead, zinc, gold & associated minerals		3.6.1997
6.		Copper, lead, zinc, gold silver & associated min- erals	2777.30 Sq. Kms. Distt.	30.6.1997
7.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold	2339.58 Sq. Kms. Distts. Ajmer & Tonk (Rajasthan)	30.6.1997
8.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold silver & associated min- erals		30.6.1997
9.	M/s Hindustan Zinc Ltd.	Copper, lead, zinc, gold silver & associated min-	2345.37 Sq. Kms. Distt.	30.6.1997
10.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associ- ated minerals		11.8.1997
11.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associ- ated minerals		11.8.1997
12.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associ- ated minerals		11.8.1997
13.	M/s ACC-CRA Exploration (India) (P) Ltd.	Copper, lead, zinc, gold,	517.00 Sq. Kms. Distt. Sikar & Jhunjhunu (Ra- jasthan)	11.8.1997

SI. No.	Name of the Company	Minerals ,	Area/Distt./State	Date of Approval by the Central Govt.
14.	M/s Meridian Minerals India (P) Ltd.	Lead, Zinc, Copper, Gold, Silver, Cadmium, Bismuth and associated minerals	670.985 Sq. Kms. Distt. Banswara (Rajasthan)	29.8.1997
15.	M/s Meridian Minerals India (P) Ltd.		632.84 Sq. Kms. Distt. Bharatpur (Rajasthan)	29.8.1997
16.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver and as- sociated minerals	•	9.9.1997
17.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver and as- sociated minerals		9.9.1997
18.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associ- ated minerals		9.9.1997
19.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick- el, gold, silver & associ- ated minerals		9.9.1997
20.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, Nick-	1350 Sq. Kms Distt. Sikar & Nagaur (Rajas- than)	9.9.1997
21.	M/s Meridian Minerals India (P) Ltd.	Copper, lead, zinc, gold, silver, cadmium, bismuth and associated minerals		25.9.1997
22.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold and associated minerals		23.2.1998
23.	M/s BHP Minerals India (P) Ltd.	Copper, lead, zinc, gold and associated minerals		23.2.1998
24.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, gold, silver, nickel and associated minerals	236.00 Sq. Kms. Distt.	30.4.1998
25.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, gold, silver, nickel and associated minerals		30.4.1998
26.	M/s Metmin Finance & Holdings Ltd.	Copper, lead, zinc, gold, silver, nickel and associated minerals		30.4.1998
27.	M/s Meridian Minerals India (P) Ltd.	Lead, zinc, copper, gold, nickel, silver, bismuth, cadmium & associated minerals		30.4.1998
28.	M/s Meridian Minerals India (P) Ltd.	Lead, zinc, copper, gold & associated minerals	2100.00 Sq. Kms. Distt, Nagaur & Churu (Rajas- than)	30.4.1998

SI. No.	Name of the Company	Minerals	Area/Distt/State	Date of Approval by the Central Govt.
29.	M/s Meridian Minerals India (P) Ltd.	Lead, zinc, copper, gold, bismuth, cadmium, silver and associated minerals		30.4.1998
30.	M/s RBW Minerals Industries Ltd.	Lead, zinc, copper, gold, nickel, silver, cadmium and associated minerals		30.4.1998
31.	M/s RBW Minerals Industries Ltd.		3875.00 Sq. Kms. Distts. Bundi, Tonk, Bhilwara and Chittorgarh (Rajas- than)	30.4.1998
32.	M/s RBW Minerals In- dustries Ltd.	Lead, zinc, copper, gold, nickel, bismuth, cad- mium, silver and associ- ated minerals	Pali & Rajsamand (Ra-	30.4.1998
33.	M/s Geomysore Services (India) Pvt. Ltd.	Copper, lead, zinc, gold, molybdenum, diamond, nickel and platinum	3490.00 Sq. Kms. Distts. Nagpur, Bhandara & Gadchiroli (Maharashtra)	30.4.1998
34.	M/s Pheips Dodge Exploration India Pvt. Ltd.	Copper and associated minerals		13.5.1998
35.	M/s WSIL Minerals Sands India Pvt. Ltd.	Copper, lead, zinc, gold, silver & associated minerals	1709.705 Sq. Kms. Bhil- wara, Ajmer Pali & Ra- jasamand (Rajasthan)	5.6.1998
36.	M/s WSIL Minerals Sands India Pvt. Ltd.	Copper, lead, zinc, gold, silver & associated minerals	1200.00 Sq. Kms. Distt.	5.6.1998
		Total:	51917.55	

[8 JUNE 1998]

देवभोग में हीरों के भंडार के खनन का प्रस्ताव 1289. श्री राघवजी: क्या खान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या मध्य प्रदेश सरकार ने देवभोग क्षेत्र में स्थित हीरों के भंडार के खनन के लिए अभी तक कोई प्रस्ताव भेजा है:
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) हीरे जैसी बहुमूल्य वस्तुओं के खनन के संबंध में केन्द्र सरकार की क्या नीति है?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री रमेश बैस): (क) उपलब्ध सूचना के अनुसार, मध्य प्रदेश की राज्य सरकार ने मध्य प्रदेश के टेक्भोग क्षेत्र में

हीरे का खनन पर्टा प्रदान करने के लिए किसी आवेदन की सिफारिश नहीं की है।

- (ख) प्रश्न नहीं उठता।
- और विकास) अधिनियम, 1957 तथा उसके तहत बनाए गए नियमों के अनुसार संबंधित राज्य सरकारों द्वारा दी जाती है। खान और खनिज (विनियमन और विकास) अधिनियम, 1957 के अनुसार खनन अधिकार "कम्पनी" अधिनियम, 1956 की धारा (3) की उपधारा (1) में परिभाषित किसी कम्पनी या भारतीय नागरिक

(ग) खनिज रियायतें खान और खनिज (विनियमन

को ही दिए जा सकते हैं। लेकिन, खान और खनिज (विनियमन और विकास) अधिनियम, 1957 की प्रथम अनुसूची में विनिर्दिष्ट किसी खनिज के लिए पूर्वेक्षण